



THE HIGH COURT OF GUJARAT

NOTIFICATION

No.A.0705(I)/2026 [14]

[I]

Transfers and Postings

The Hon'ble Chief Justice and Hon'ble Judges of the High Court of Gujarat are pleased to pass the order of transfer & posting of following Judicial Officers working in the cadre of Civil Judge, for effective and better administration of justice:

Sr.	Judicial Officer [JO Code]	Present Place of Posting	Transferred & Posted as
1	Mr. Mineshkumar Vinodchandra Patel [GJ00670]	Principal Civil Judge and JMFC, Shankheswar, District Patan	Principal Civil Judge and JMFC, Jambughoda, District Panchmahals
2	Mr. Amitkumar Ramjibhai Boricha [GJ00978]	Principal Civil Judge and JMFC, Subir, District Navsari	Principal Civil Judge and JMFC, Sutrapada, District Gir Somnath
3	Mr. Iliashkhan Kalekhan Pathan [GJ01055]	Principal Civil Judge and JMFC, Fatepura, District Dahod	Additional Civil Judge and JMFC, Bhuj, District Kachchh
4	Mr. Jigar Dilipbhai Trivedi [GJ01063]	Principal Civil Judge and JMFC, Lakhpatt, District Kachchh	Principal Civil Judge and JMFC, Lakhani, District Banaskantha
5	Mr. Tanmay Girishchandra Shukla [GJ01105]	Principal Civil Judge and JMFC, Jambughoda, District Panchmahals	Additional Civil Judge and JMFC, Morbi
6	Mr. Sangram Udaysinh Babar [GJ01178]	Judge Labour Court (JD), Himatnagar, District Sabarkantha	Principal Civil Judge and JMFC, Jodiya, District Jamnagar
7	Mr. Jigneshkumar Bhikhabhai Purohit [GJ01185]	Principal Civil Judge and JMFC, Kadana at Diwada Colony, District Mahisagar	Principal Civil Judge and JMFC, Mendarda, District Junagadh
8	Mr. Roopen Dhirajlal Kakkad [GJ01237]	Additional Civil Judge and JMFC, Nakhatrana, District Kachchh	2nd Additional Civil Judge and JMFC, Mahesana
9	Dr. Mehul Dhirubhai Virani [GJ01362]	Additional Civil Judge and JMFC, Ahmedabad (Rural)	Additional Civil Judge and JMFC, Surat
10	Mr. Ashvinkumar Mohanlal Shukla [GJ01364]	Principal Civil Judge and JMFC, Nizar, District Tapi	Principal Civil Judge and JMFC, Dhrol, District Jamnagar
11	Mrs. Sumitra Punitkumar Chopra [GJ01377]	2nd Additional Civil Judge and JMFC, Ahmedabad (Rural)	Principal Civil Judge and JMFC, Mangrol, District Junagadh
12	Mr. Sunil Choudhary [GJ01378]	Principal Civil Judge and JMFC, Talod, District Sabarkantha	Additional Civil Judge and JMFC, Rajkot

Sr.	Judicial Officer [JO Code]	Present Place of Posting	Transferred & Posted as
13	Mr. Jitesh Jayeshkumar Modi [GJ01391]	Principal Civil Judge and JMFC, Bhesan, District Junagadh	Principal Civil Judge and JMFC, Mahudha, District Kheda
14	Mr. Kapil Rajmani Yadav [GJ01421]	Principal Civil Judge and JMFC, Kavant, District Chhotaudepur	Additional Civil Judge and JMFC, Radhanpur, District Patan
15	Mr. Harpreet Singh [GJ01427]	Principal Civil Judge and JMFC, Dhanera, District Banaskantha	Principal Civil Judge and JMFC, Lakhpat, District Kachchh
16	Ms. Pooja Surana [GJ01428]	Principal Civil Judge and JMFC, Malpur, District Arvali	2nd Additional Civil Judge and JMFC, Surat
17	Mr. Kaushik Babubhai Macwana [GJ01430]	Additional Civil Judge and JMFC, Surat	Principal Civil Judge and JMFC, Shankheswar, District Patan
18	Mr. Jayesh Valjibhai Chauhan [GJ01431]	Principal Civil Judge and JMFC, Sayla, District Surendranagar	Principal Civil Judge and JMFC, Kadana at Diwada Colony, District Mahisagar
19	Mr. Mohmedkamil Abdulkader Malek [GJ01435]	Principal Civil Judge and JMFC, Khambha, District Amreli	Judge Labour Court (JD), Palanpur, District Banaskantha
20	Mr. Narender Kumar [GJ01440]	Principal Civil Judge and JMFC, Matar, District Kheda	Additional Civil Judge and JMFC, Vagra, District Bharuch
21	Mr. Gaurav Sharma [GJ01443]	Principal Civil Judge and JMFC, Suigam, District Banaskantha	Principal Civil Judge and JMFC, Jamkandorna, District Rajkot
22	Mr. Dinesh Gangaram Vaghela [GJ01444]	Principal Civil Judge and JMFC, Galteshwar at Sevaliya, District Kheda	Judicial Magistrate First Class (Railways), Surat
23	Mr. Vimal Pradipkumar Acharya [GJ01445]	Additional Civil Judge and JMFC, Palsana, District Surat	Principal Civil Judge and JMFC, Okhamandal, District Devbhumi Dwarka
24	Mr. Amish Prafullchandra Joshi [GJ01446]	Additional Civil Judge and JMFC, Chhotaudepur	Principal Civil Judge and JMFC, Barvala, District Botad
25	Mr. Pankajkumar Shrikrishnamurari Rai [GJ01450]	Principal Civil Judge and JMFC, Okhamandal, District Devbhumi Dwarka	2nd Additional Civil Judge and JMFC, Gandhinagar
26	Mr. Nitesh Kishorbhai Nachare [GJ01451]	Principal Civil Judge and JMFC, Barvala, District Botad	Judge Labour Court (JD), Himatnagar, District Sabarkantha
27	Dr. Hiralben Prakashkumar Joshi [GJ01453]	Additional Civil Judge and JMFC, Patan	2nd Additional Civil Judge and JMFC, Vadodara
28	Mr. Narendra Kumar Joshi [GJ01454]	Principal Civil Judge and JMFC, Dakor, District Kheda	3rd Additional Civil Judge and JMFC, Surat

Sr.	Judicial Officer [JO Code]	Present Place of Posting	Transferred & Posted as
29	Mr. Utpalkumar Dhananjay Jambu [GJ01463]	Additional Civil Judge and JMFC, Himatnagar, District Sabarkantha	Additional Civil Judge and JMFC, Bodeli, District Chhotaudepur
30	Mr. Pankajkumar Laxmanbhai Rathod [GJ01468]	Judicial Magistrate First Class (Railways), Surat	2nd Additional Civil Judge and JMFC, Rajkot
31	Ms. Devalben Yagneshwar Patel [GJ01515]	Principal Civil Judge and JMFC, Upleta, District Rajkot	Principal Civil Judge and JMFC, Mandal, District Ahmedabad (Rural)
32	Mr. Vishal Prabhakar Mehta [GJ01538]	Principal Civil Judge and JMFC, Dehgam, District Gandhinagar	Additional Civil Judge and JMFC, Chhotaudepur
33	Mrs. Swati Khatri [GJ01517]	Principal Civil Judge and JMFC, Mandvi, District Kachchh	Additional Civil Judge and JMFC, Patan
34	Ms. Prakrutiben Nirajkumar Jain [GJ01518]	Additional Civil Judge and JMFC, Anand	5th Additional Civil Judge and JMFC, Surat
35	Ms. Hetalben Jagdishbhai Gadhvi [GJ01519]	Additional Civil Judge and JMFC, Rajkot	Principal Civil Judge and JMFC, Santalpur at Varahi, District Patan
36	Mr. Atit Maheshkumar Mehta [GJ01521]	Principal Civil Judge and JMFC, Manavadar, District Junagadh	Principal Civil Judge and JMFC, Matar, District Kheda
37	Ms. Manishaben Harishkumar Makwana [GJ01523]	Principal Civil Judge and JMFC, Jodiya, District Jamnagar	Additional Civil Judge and JMFC, Palanpur, District Banaskantha
38	Mr. Ramizkhan Musamiya Chavda [GJ01524]	Principal Civil Judge and JMFC, Sutrapada, District Gir Somnath	Principal Civil Judge and JMFC, Chanasma, District Patan
39	Mr. Sabbirhusen Shokathusen Ajmeri [GJ01525]	Additional Civil Judge and JMFC, Vijapur, District Mahesana	Principal Civil Judge and JMFC, Hansot, District Bharuch
40	Mr. Prakash Shivaji Roundal [GJ01437]	Principal Civil Judge and JMFC, Vaghai, District Navsari	Judicial Magistrate First Class (Railways), Rajkot
41	Ms. Alpaben Prabhudas Kadiwar [GJ01554]	Principal Civil Judge and JMFC, Kalyanpur, District Devbhumi Dwarka	Additional Civil Judge and JMFC, Ahmedabad (Rural)
42	Mr. Umarmkhan Gulhamidkhan Pathan [GJ01574]	Principal Civil Judge and JMFC, Chanasma, District Patan	Principal Civil Judge and JMFC, Umrala, District Bhavnagar
43	Ms. Saba Syed [GJ01578]	Principal Civil Judge and JMFC, Dhansura, District Arvali	Additional Civil Judge and JMFC, Porbandar
44	Mr. Sanjay Choudhary [GJ01581]	Principal Civil Judge and JMFC, Santalpur at Varahi, District Patan	Principal Civil Judge and JMFC, Desai, District Vadodara

Sr.	Judicial Officer [JO Code]	Present Place of Posting	Transferred & Posted as
45	Ms. Harsh Hariram Vishnoi [GJ01605]	Additional Civil Judge and JMFC, Halol, District Panchmahals	Principal Civil Judge and JMFC, Tankara, District Morbi
46	Mr. Axaykumar Suryakant Jani [GJ01606]	Judicial Magistrate First Class (Municipal), Surat	Principal Civil Judge and JMFC, Kalavad, District Jamnagar
47	Mr. Jayeshkumar Purushottamdas Prajapati [GJ01608]	Principal Civil Judge and JMFC, Wadhwan, District Surendranagar	Principal Civil Judge and JMFC, Dakor, District Kheda
48	Mrs. Liza Abhay Khandelwal [GJ01610]	Judicial Magistrate First Class (Traffic), Rajkot	2nd Additional Civil Judge and JMFC, Ahmedabad (Rural)
49	Mr. Munafbhai Rasulbhai Kothariya [GJ01611]	Principal Civil Judge and JMFC, Morva (Hada), District Panchmahals	Principal Civil Judge and JMFC, Sayla, District Surendranagar
50	Mr. Jaimin Dhirubhai Patel [GJ01613]	Principal Civil Judge and JMFC, Satlasana, District Mahesana	Principal Civil Judge and JMFC, Wadhwan, District Surendranagar
51	Mr. Surendrapalsingh Bhanwarsingh Deora [GJ01614]	Additional Civil Judge and JMFC, Vagra, District Bharuch	2nd Additional Civil Judge and JMFC, Mundra, District Kachchh
52	Mr. Soaibmohammed Gulammohammed Sheikh [GJ01615]	Principal Civil Judge and JMFC, Tankara, District Morbi	2nd Additional Civil Judge and JMFC, Kalol, District Gandhinagar
53	Mr. Ajay Trilok Chand Tiwari [GJ01616]	Additional Civil Judge and JMFC, Bharuch	5th Additional Civil Judge and JMFC, Rajkot
54	Mr. Bhargav Parikshitbhai Thakar [GJ01618]	4th Additional Civil Judge and JMFC, Rajkot	Additional Civil Judge and JMFC, Anand
55	Mr. Devanshu Sharma [GJ01619]	Principal Civil Judge and JMFC, Mahuva, District Surat	Additional Civil Judge and JMFC, Mandvi, District Kachchh
56	Ms. Bhoomika Jugal Kishore Palsania [GJ01621]	2nd Additional Civil Judge and JMFC, Bharuch	7th Additional Civil Judge and JMFC, Rajkot
57	Mr. Alok Trilok Chand Tiwari [GJ01624]	Principal Civil Judge and JMFC, Jesar, District Bhavnagar	Principal Civil Judge and JMFC, Galteshwar at Sevaliya, District Kheda
58	Ms. Pooja Rathore [GJ01625]	Principal Civil Judge and JMFC, Desai, District Vadodara	8th Additional Civil Judge and JMFC, Rajkot
59	Mr. Bhaskarkumar Rameshbhai Kariya [GJ01626]	3rd Additional Civil Judge and JMFC, Mahesana	Principal Civil Judge and JMFC, Bhesan, District Junagadh
60	Mr. Jignesh Maheshkumar Dave [GJ01627]	Principal Civil Judge and JMFC, Garudeshwar, District Narmada	Principal Civil Judge and JMFC, Ranpur, District Botad

Sr.	Judicial Officer [JO Code]	Present Place of Posting	Transferred & Posted as
61	Mr. Mohmedsarfaraz Abdulkadar Shaikh [GJ01628]	Principal Civil Judge and JMFC, Vijaynagar, District Sabarkantha	Additional Civil Judge and JMFC, Palsana, District Surat
62	Ms. Saumya Rai [GJ01630]	2nd Additional Civil Judge and JMFC, Vadodara	Principal Civil Judge and JMFC, Mansa, District Gandhinagar
63	Mr. Milap Ashokkumar Kotadiya [GJ01634]	Principal Civil Judge and JMFC, Dhrol, District Jamnagar	Principal Civil Judge and JMFC, Dehgam, District Gandhinagar
64	Ms. Supreet Kaur Gaba [GJ01635]	Judicial Magistrate First Class (3rd Court), Surat	9th Additional Civil Judge and JMFC, Rajkot
65	Mr. Garvit Sudhirsinh Pawar [GJ01637]	Judge Labour Court (JD), Palanpur, District Banaskantha	Principal Civil Judge and JMFC, Nizar, District Tapi
66	Mr. Krishan Singh Rathore [GJ01638]	Principal Civil Judge and JMFC, Mendarda, District Junagadh	Principal Civil Judge and JMFC, Dhanera, District Banaskantha
67	Ms. Richa Agarwal [GJ01640]	Judicial Magistrate First Class (Municipal), Vadodara	10th Additional Civil Judge and JMFC, Rajkot
68	Mr. Kuldeep Rajnikant Sharma [GJ01641]	Principal Civil Judge and JMFC, Lakhani, District Banaskantha	Principal Civil Judge and JMFC, Fatepura, District Dahod
69	Ms. Kajal Sureshbhai Rana [GJ01642]	3rd Additional Civil Judge and JMFC, Bharuch	Additional Civil Judge and JMFC, Amreli
70	Ms. Kanisha Vikul Pathak [GJ01643]	Additional Civil Judge and JMFC, Sanand, District Ahmedabad (Rural)	7th Additional Civil Judge and JMFC, Surat
71	Mr. Avnish Mahendra Oza [GJ01648]	2nd Additional Civil Judge and JMFC, Anand	Judicial Magistrate First Class (Municipal), Surat
72	Mr. Arpit Atulbhai Jani [GJ01644]	Additional Civil Judge and JMFC, Veraval, District Gir Somnath	Principal Civil Judge and JMFC, Dhansura, District Arvali
73	Mr. Naishilkumar Jayeshkumar Kothari [GJ01645]	Judicial Magistrate First Class (Traffic), Vadodara	Additional Civil Judge and JMFC, Himatnagar, District Sabarkantha
74	Mr. Vishnubhai Dhudabhai Dave [GJ01646]	Judicial Magistrate First Class (2nd Court), Surat	2nd Additional Civil Judge and JMFC, Himatnagar, District Sabarkantha
75	Mr. Yogeshkumar Kabhaibhai Khant [GJ01458]	Principal Civil Judge and JMFC, Umralla, District Bhavnagar	Principal Civil Judge and JMFC, Satlasana, District Mahesana
76	Mr. Hardik Sagarbhai Desai [GJ01526]	Registrar (CCC) Ahmedabad, Ahmedabad	4th Additional Civil Judge and JMFC, Vadodara
77	Mr. Athar Saad Khan [GJ01527]	Principal Civil Judge and JMFC, Sojitra, District Anand	Principal Civil Judge and JMFC, Subir, District Navsari

Sr.	Judicial Officer [JO Code]	Present Place of Posting	Transferred & Posted as
78	Mr. Krunalkumar Narendrakumar Purani [GJ01528]	Principal Civil Judge and JMFC, Harij, District Patan	Principal Civil Judge and JMFC, Garudeshwar, District Narmada
79	Mr. Bhagavanji Umaji Tarak [GJ01533]	5th Additional Civil Judge and JMFC, Mahesana	Judicial Magistrate First Class (Traffic), Vadodara
80	Mr. Farukbhai Rasulbhai Kothariya [GJ01535]	Principal Civil Judge and JMFC, Hansot, District Bharuch	Additional Civil Judge and JMFC, Khambhaliya, District Devbhumi Dwarka
81	Mr. Abhay Sanjay Khandelwal [GJ01662]	7th Additional Civil Judge and JMFC, Rajkot	3rd Additional Civil Judge and JMFC, Ahmedabad (Rural)
82	Ms. Ekta Kanwar Chandrawat [GJ01683]	6th Additional Civil Judge and JMFC, Gandhinagar	Judicial Magistrate First Class (Municipal), Vadodara
83	Mr. Chetan Hareshkumar Mandaliya [GJ01688]	Principal Civil Judge and JMFC, Bhanvad, District Devbhumi Dwarka	Principal Civil Judge and JMFC, Suigam, District Banaskantha
84	Mr. Aakash Pramod Verma [GJ01707]	Principal Civil Judge and JMFC, Jamkandorna, District Rajkot	Judicial Magistrate First Class (Traffic), Rajkot
85	Mr. Vatsal Hareshbhai Thacker [GJ01696]	2nd Additional Civil Judge and JMFC, Kalol, District Gandhinagar	Principal Civil Judge and JMFC, Kavant, District Chhotaudepur
86	Mr. Kevinkumar Bhupeshkumar Parmar [GJ01710]	Additional Civil Judge and JMFC, Amreli	Principal Civil Judge and JMFC, Malpur, District Arvalli
87	Mr. Bharat Ramchand Lakhwani [GJ01711]	Principal Civil Judge and JMFC, Netrang, District Bharuch	Principal Civil Judge and JMFC, Manavadar, District Junagadh
88	Ms. Pooja Pinakin Patel [GJ01712]	3rd Additional Civil Judge and JMFC, Bhavnagar	Principal Civil Judge and JMFC, Sojitra, District Anand
89	Mr. Ravindra Kumar [GJ01713]	Additional Civil Judge and JMFC, Gadhada, District Botad	6th Additional Civil Judge and JMFC, Mahesana
90	Mr. Prahladkumar Mulshankar Joshi [GJ01716]	Additional Civil Judge and JMFC, Dholka, District Ahmedabad (Rural)	Principal Civil Judge and JMFC, Morva (Hada), District Panchmahals
91	Ms. Mayuri Rakesh Jain [GJ01719]	2nd Additional Civil Judge and JMFC, Valsad	2nd Additional Civil Judge and JMFC, Bhuj, District Kachchh
92	Ms. Kirti Sharma [GJ01721]	Additional Civil Judge and JMFC, Viramgam, District Ahmedabad (Rural)	Additional Civil Judge and JMFC, Halol, District Panchmahals
93	Mr. Harmish Hemangbhai Patel [GJ01722]	Principal Civil Judge and JMFC, Ranpur, District Botad	Principal Civil Judge and JMFC, Talod, District Sabarkantha

Sr.	Judicial Officer [JO Code]	Present Place of Posting	Transferred & Posted as
94	Mr. Kishankumar Ramphal Maurya [GJ01723]	Principal Civil Judge and JMFC, Mahudha, District Kheda	Principal Civil Judge and JMFC, Vaghai, District Navsari
95	Mr. Rahul Sachdeva [GJ01725]	8th Additional Civil Judge and JMFC, Vadodara	Principal Civil Judge and JMFC, Jesar, District Bhavnagar
96	Ms. Diksha Trivedi [GJ01726]	7th Additional Civil Judge and JMFC, Mahesana	2nd Additional Civil Judge and JMFC, Dahod
97	Mr. Nisarg Sanjivkumar Patel [GJ01727]	3rd Additional Civil Judge and JMFC, Godhra, District Panchmahals	Principal Civil Judge and JMFC, Khambha, District Amreli
98	Ms. Nikita Bhanuprasad Sharma [GJ01728]	9th Additional Civil Judge and JMFC, Vadodara	Additional Civil Judge and JMFC, Surendranagar
99	Mr. Hiteshkumar Rameshchandra Patel [GJ01731]	Principal Civil Judge and JMFC, Mandal, District Ahmedabad (Rural)	Additional Civil Judge and JMFC, Anklesvar, District Bharuch
100	Mr. Dhruvrajsinh Bhupendrasinh Chauhan [GJ01732]	Additional Civil Judge and JMFC, Khambhaliya, District Devbhumi Dwarka	Additional Civil Judge and JMFC, Vijapur, District Mahesana
101	Ms. Aakanksha Parashar [GJ01734]	4th Additional Civil Judge and JMFC, Anand	10th Additional Civil Judge and JMFC, Surat
102	Mr. Hardikkumar Pradipbhai Chavada [GJ01735]	Additional Civil Judge and JMFC, Porbandar	7th Additional Civil Judge and JMFC, Mahesana
103	Ms. Prutha Nirav Purani [GJ01737]	8th Additional Civil Judge and JMFC, Mahesana	Principal Civil Judge and JMFC, Mahuva, District Surat
104	Ms. Sunita Bhati [GJ01739]	Additional Civil Judge and JMFC, Palanpur, District Banaskantha	11th Additional Civil Judge and JMFC, Surat
105	Mr. Parth Mahavirsinh Zala [GJ01740]	Additional Civil Judge and JMFC, Surendranagar	Registrar (CCC) Ahmedabad, Ahmedabad
106	Mr. Bhavesh Chandulal Vaja [GJ01741]	2nd Additional Civil Judge and JMFC, Surendranagar	Principal Civil Judge and JMFC, Vijaynagar, District Sabarkantha
107	Ms. Somya Ramesh Kumar Ahuja [GJ01742]	10th Additional Civil Judge and JMFC, Vadodara	12th Additional Civil Judge and JMFC, Rajkot
108	Ms. Parvati Devrambhai Mokariya [GJ01743]	Additional Civil Judge and JMFC, Borsad, District Anand	2nd Additional Civil Judge and JMFC, Pardi, District Valsad
109	Ms. Kalyani Narendrakumar Trivedi [GJ01744]	8th Additional Civil Judge and JMFC, Gandhinagar	9th Additional Civil Judge and JMFC, Vadodara
110	Mr. Divyakant Vishnuprasad Pandya [GJ01745]	2nd Additional Civil Judge and JMFC, Pardi, District Valsad	Additional Civil Judge and JMFC, Veraval, District Gir Somnath
111	Ms. Mitalben Dilipsinh Jadav [GJ01746]	8th Additional Civil Judge and JMFC, Rajkot	Principal Civil Judge and JMFC, Harij, District Patan

Sr.	Judicial Officer [JO Code]	Present Place of Posting	Transferred & Posted as
112	Mr. Ronit Amrutbhai Chauhan [GJ01747]	Additional Civil Judge and JMFC, Anklesvar, District Bharuch	Principal Civil Judge and JMFC, Kalyanpur, District Devbhumi Dwarka
113	Mr. Rutvij Falgunbhai Trivedi [GJ01748]	Principal Civil Judge and JMFC, Kotda Sangani, District Rajkot	Additional Civil Judge and JMFC, Dholka, District Ahmedabad (Rural)
114	Mr. Harshad Rajabhai Khamal [GJ01749]	Principal Civil Judge and JMFC, Kalavad, District Jamnagar	Principal Civil Judge and JMFC, Netrang, District Bharuch
115	Mr. Prakhar Gautam [GJ01751]	6th Additional Civil Judge and JMFC, Surat	Principal Civil Judge and JMFC, Bhanvad, District Devbhumi Dwarka
116	Ms. Hetalben Dasharathbhai Panchal [GJ01752]	9th Additional Civil Judge and JMFC, Mahesana	10th Additional Civil Judge and JMFC, Vadodara
117	Mr. Deven Bipinbhai Gadhavi [GJ01754]	5th Additional Civil Judge and JMFC, Anand	12th Additional Civil Judge and JMFC, Surat
118	Mr. Krunal Bipinchandra Bhavsar [GJ01755]	7th Additional Civil Judge and JMFC, Surat	Principal Civil Judge and JMFC, Kotda Sangani, District Rajkot
119	Mr. Mayur Subhashbhai Gelod [GJ01756]	Additional Civil Judge and JMFC, Mandvi, District Kachchh	13th Additional Civil Judge and JMFC, Surat
120	Mr. Mainak Bipinchandra Raval [GJ01757]	Judicial Magistrate First Class (Railways), Rajkot	Additional Civil Judge and JMFC, Viramgam, District Ahmedabad (Rural)
121	Ms. Prerana Rajesh Chhapia [GJ01758]	5th Additional Civil Judge and JMFC, Junagadh	2nd Additional Civil Judge and JMFC, Sanand, District Ahmedabad (Rural)
122	Mr. Jitenkumar Subhashchandra Joshi [GJ01760]	2nd Additional Civil Judge and JMFC, Porbandar	Additional Civil Judge and JMFC, Bharuch
123	Ms. Priyaben Prakashchandra Kala [GJ01761]	8th Additional Civil Judge and JMFC, Surat	Principal Civil Judge and JMFC, Upleta, District Rajkot
124	Ms. Kausharbanu Aidalkhan Pathan [GJ01762]	4th Additional Civil Judge and JMFC, Bhavnagar	8th Additional Civil Judge and JMFC, Mahesana
125	Mr. Bhavyesh Navinchandra Trivedi [GJ01763]	Additional Civil Judge and JMFC, Bhuj, District Kachchh	14th Additional Civil Judge and JMFC, Surat

[II]

Consequential Posting Effect within the same Court Establishment

Her Ladyship and Their Lordships are further pleased to pass the order of posting of following Judicial Officers working in the cadre of Civil Judge:

Ahmedabad District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
1	Mr. Gaurav Baldev Siag [GJ01668]	3rd Additional Civil Judge and JMFC, Ahmedabad (Rural)	4th Additional Civil Judge and JMFC, Ahmedabad (Rural)
2	Ms. Anushree Premal Dave [GJ01678]	2nd Additional Civil Judge and JMFC, Sanand, District Ahmedabad (Rural)	Additional Civil Judge and JMFC, Sanand, District Ahmedabad (Rural)
3	Ms. Chandani Chhabildas Gondalia [GJ01770]	4th Additional Civil Judge and JMFC, Ahmedabad (Rural)	5th Additional Civil Judge and JMFC, Ahmedabad (Rural)
4	Mr. Omdevsinh Nirmalsinh Chudasama [GJ01776]	5th Additional Civil Judge and JMFC, Ahmedabad (Rural)	6th Additional Civil Judge and JMFC, Ahmedabad (Rural)

Anand District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
1	Ms. Shanu Agrawal [GJ01706]	3rd Additional Civil Judge and JMFC, Anand	2nd Additional Civil Judge and JMFC, Anand

Bharuch District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
1	Ms. Manali Latta [GJ01765]	4th Additional Civil Judge and JMFC, Bharuch	2nd Additional Civil Judge and JMFC, Bharuch
2	Mr. Ankit Kaushikbhai Mehta [GJ01771]	5th Additional Civil Judge and JMFC, Bharuch	3rd Additional Civil Judge and JMFC, Bharuch

Bhavnagar District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
1	Mr. Abhishek Jitendrakumar Jani [GJ01777]	5th Additional Civil Judge and JMFC, Bhavnagar	3rd Additional Civil Judge and JMFC, Bhavnagar

Gandhinagar District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
1	Ms. Vintee Hiralal [GJ01550]	2nd Additional Civil Judge and JMFC, Gandhinagar	3rd Additional Civil Judge and JMFC, Gandhinagar
2	Ms. Falguni Narshibhai Solanki [GJ01552]	3rd Additional Civil Judge and JMFC, Gandhinagar	4th Additional Civil Judge and JMFC, Gandhinagar

Gandhinagar District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
3	Mr. Shivrambhai Lakhaji Rabari [GJ01617]	4th Additional Civil Judge and JMFC, Gandhinagar	5th Additional Civil Judge and JMFC, Gandhinagar
4	Mr. Hardik Bharatbhai Trivedi [GJ01536]	5th Additional Civil Judge and JMFC, Gandhinagar	6th Additional Civil Judge and JMFC, Gandhinagar
5	Ms. Damini Dixit [GJ01698]	Principal Civil Judge and JMFC, Mansa, District Gandhinagar	Additional Civil Judge and JMFC, Mansa, District Gandhinagar

Junagadh District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
1	Mr. Anand Maheshbhai Mehta [GJ01673]	Principal Civil Judge and JMFC, Mangrol, District Junagadh	Additional Civil Judge and JMFC, Mangrol, District Junagadh

Mahesana District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
1	Mr. Sandip Chimanbhai Vaghela [GJ01572]	2nd Additional Civil Judge and JMFC, Mahesana	3rd Additional Civil Judge and JMFC, Mahesana
2	Ms. Hina Kishorbhai Prajapati [GJ01680]	6th Additional Civil Judge and JMFC, Mahesana	5th Additional Civil Judge and JMFC, Mahesana

Morbi District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
1	Ms. Shabanabanu Abdulrazakbhai Memon [GJ01567]	Additional Civil Judge and JMFC, Morbi	2nd Additional Civil Judge and JMFC, Morbi

Rajkot District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
1	Ms. Dipali Dineshchandra Shah [GJ01551]	2nd Additional Civil Judge and JMFC, Rajkot	3rd Additional Civil Judge and JMFC, Rajkot
2	Mr. Smit Dilipbhai Hingu [GJ01607]	3rd Additional Civil Judge and JMFC, Rajkot	4th Additional Civil Judge and JMFC, Rajkot
3	Ms. Vasudha Tyagi [GJ01620]	5th Additional Civil Judge and JMFC, Rajkot	6th Additional Civil Judge and JMFC, Rajkot
4	Ms. Lalita Inder Singh Bhati [GJ01656]	6th Additional Civil Judge and JMFC, Rajkot	11th Additional Civil Judge and JMFC, Rajkot

Rajkot District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
5	Ms. Jayshri Purshottamlal Goyal [GJ01773]	9th Additional Civil Judge and JMFC, Rajkot	13th Additional Civil Judge and JMFC, Rajkot

Surat District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
1	Ms. Vinita Karni Dan Charan [GJ01516]	2nd Additional Civil Judge and JMFC, Surat	4th Additional Civil Judge and JMFC, Surat
2	Mr. Jignesh Harishbhai Bhatt [GJ01568]	3rd Additional Civil Judge and JMFC, Surat	6th Additional Civil Judge and JMFC, Surat
3	Mr. Shagun Deepak Raj [GJ01655]	4th Additional Civil Judge and JMFC, Surat	8th Additional Civil Judge and JMFC, Surat
4	Mrs. Dishu Rakesh Gupta [GJ01679]	5th Additional Civil Judge and JMFC, Surat	9th Additional Civil Judge and JMFC, Surat
5	Ms. Kaajal Rajesh Chand [GJ01767]	9th Additional Civil Judge and JMFC, Surat	15th Additional Civil Judge and JMFC, Surat

Vadodara District			
Sr.	Judicial Officer [JO Code]	Present Posting	Posted as
1	Ms. Dipaliben Pravinkumar Shah [GJ01657]	4th Additional Civil Judge and JMFC, Vadodara	5th Additional Civil Judge and JMFC, Vadodara
2	Ms. Truptiben Hasamukhlal Thakkar [GJ01694]	5th Additional Civil Judge and JMFC, Vadodara	6th Additional Civil Judge and JMFC, Vadodara
3	Ms. Leena Maheshbhai Parmar [GJ01705]	6th Additional Civil Judge and JMFC, Vadodara	7th Additional Civil Judge and JMFC, Vadodara
4	Ms. Shipra Sayal [GJ01724]	7th Additional Civil Judge and JMFC, Vadodara	8th Additional Civil Judge and JMFC, Vadodara



By order of the Hon'ble the Chief Justice
and the Hon'ble Judges of
The High Court of Gujarat.

The High Court of Gujarat,
At Sola, Ahmedabad - 380 060.
Date:07/05/2026

(Sanjay D. Suthar)
Registrar General

Note:

1. The effective date of taking charge of the new assignment by all the concerned Judicial Officers shall be **18-05-2026**.

2. As per instruction contained in Part-3 (2) of Schedule-1, appended to Government General Administration Department Resolution No. TRF-1098-1432-GH-2, dated 25-11-2005, Sr. 84 at Part-I of this Notification shall not be entitled for T.A./D.A.

No.A.0705(I)/2026 [14]

Copy for information and necessary action/compliance to:

1. The Secretary to the Government of Gujarat, Legal Department, Gandhinagar.
2. The Member Secretary, Gujarat State Legal Services Authority, Ahmedabad.
3. The Director, Gujarat State Judicial Academy, Ahmedabad.
4. The Principal Judge, City Civil Court, Ahmedabad
5. The Principal Judge of all the Family Courts of Gujarat
6. The Principal District Judge of all the Districts of Gujarat.
7. The President, Industrial Court, Ahmedabad.
8. The Treasury Officers concerned.
9. All Judicial Officers concerned.
10. The Manager, Government Central Press, Gandhinagar
(for publication in the Gujarat Government Gazette, Part-I, Central Section)

The High Court of Gujarat,
At Sola, Ahmedabad - 380 060.
Date:07/05/2026

(Sanjay D. Suthar)
Registrar General

Note:

As a green initiative, only one hard copy of this digitally signed notification be kept on record of the concerned office. Further soft copies of the notification be forwarded to all concerned instead of hard copies.